

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP(IB) No.2/17	Admission	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. NIKHIL JOY M/s CREST LAW PARTNERS
8551967994

Nikhil Joy

Counsel for petitioner is present. He represented that the writ petition is still pending in the High Court. However, the counsel admitted that there is no stay order against the order of this Tribunal. Counsel requested for one more date.

In view of the request made by the petitioner that writ petition is pending in the High Court and since vacation is intervening, therefore, the matter is adjourned to 13.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)